

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
03-05-2024 AT 10:30 AM**

CP (IB) No. 251/9/HDB/2020

AND

**Cont. A(IBC) 4/2023, IA (IBC) 247, 248 & 843/2024 in CP (IB) No. 251/9/HDB/2020
u/s. 9 of IBC, 2016**

IN THE MATTER OF:

Mr P Raghava Rao

...Operational Creditor

AND

Anjali WaterFord Hospitality and Infra Pvt Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Cont. A(IBC) 4/2023

Learned Counsel Mr Rama Rao, for applicant present physically.

Mr G Venkata Subba Rao, Liquidator present physically.

Learned Proxy Counsel Smt Sandhya Rani, for respondent present through Video Conference.

Call on 07.06.2024.

IA (IBC) 247/2024

Learned Counsel Mr Rama Rao, for applicant present physically.

Mr G Venkata Subba Rao, Liquidator present physically.

Learned Counsel Mr Bendi Ravi teja, for Respondent No 4 present physically.

Learned Counsel Mr Nitish, for Respondent No.2 present physically.

For hearing, matter adjourned to 7.06.2024

IA (IBC) 248 /2024

Learned Counsel Mr Rama Rao, for applicant present physically.

Mr G Venkata Subba Rao, Liquidator present physically.

For hearing, matter adjourned to 7.06.2024

IA (IBC) 843/2024

Learned Counsel Mr Rama Rao, for applicant present physically.

Mr G Venkata Subba Rao, Liquidator present physically.

This is an application is to take on record the 8th progress report. Report taken on record. Accordingly, **this application is allowed and disposed of.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)